

MONTHLY STATEMENTS SHOWING PENDENCY/DISPOSAL OF CASES IN JUVENILE JUSTICE BOARD & OTHER DETAILS						
Judgeship		MONTH		YEAR		
J.J.B. DETAILS						
Name of the Presiding Officer with contact number		Date of Joining in the Judgeship		Date of Joining as PO JJB		
Name of Member (1) with contact number		Date of Appointment as Member JJB		Due Date of Completion of Tenure		
Name of Member (2) with contact number		Date of Appointment as Member JJB		Due Date of Completion of Tenure		
Number of Sitting by the P.O.		Number of Sitting by Member (1)		Number of Sitting by Member (2)		
TOTAL PENDENCY/INSTITUTION DETAILS						
Pendency at the beginning of the Month	Cases Directly Instituted at J.J.B. During the Month		Cases Referred/Received to J.J.B by different Courts During the Month		TOTAL Pendency at the end of the Month	
PENDENCY OF INQUIRY FOR DETERMINATION OF AGE						
Pendency at the beginning of the Month			New Inquiry Initiated during the Month		Total Pending for Inquiry	
Total Number of Cases Pending for Preliminary Assesment in Case of henious Offences u/s 15 of the JJ Act						
Total Number of Orders Passed during the month related with Preliminary Assesment in Case of henious Offences u/s 15 of the JJ Act						
PENDENCY PETTY CASES						GRAND TOTAL
Less Than 4 Months	4 Months to 1 Year		More Than 1 Year		TOTAL	
PENDENCY SERIOUS CASES						
Less Than 4 Months	4 Months to 1 Year		More Than 1 Year		TOTAL	
PENDENCY HEINOUS CASES						
Less Than 4 Months	4 Months to 1 Year		More Than 1 Year		TOTAL	
DISPOSAL						GRAND TOTAL
PETTY CASES	SERIOUS CASES		HEINOUS CASES			
TRANSFERRED/AMALGAMATED DURING THE MONTH						GRAND TOTAL
TO ORIGINAL COURT	TO CHILDREN COURT		AMALGAMATED			

Signature (Member 1)

Signature (Member 2)

Signature (P.O.)

* The report must be duly signed by each Member of JJB including Principal Magistrate. If not signed, assigned reasons thereof.